NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 117(ND)/2016

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: Mrs. Harjeet Kaur & Ors. V/s. M/s. Freshtech Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 241/242, 244

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner(s): None

For the Respondent(s): Mr. K. Datta, Mr. Sirdharth and Mr. Shantanu Prasar, Advocates

ORDER

Vide order dated 11.01.2018, Mr. Lakshay Uttam was directed to be present in Court. He is not present. It is submitted by his counsel that his is currently in Amsterdam.

In view of the fact that the case is listed today before the Special Bench, the matter shall be heard on merits by the regular Bench.

To come up on 27th February, 2018.

(R. Varadharajan)

Member (J)

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(Ina Malhotra)

Member (J)